

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

23

C.P. No. 649/(MAH)/2017

CORAM:

Present:


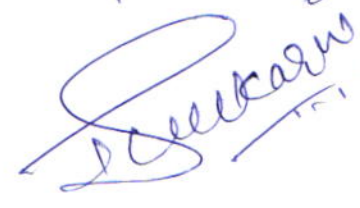
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 01.01.2018

NAME OF THE PARTIES: Sun Secure Multi Services Pvt. Ltd.  
V/s  
ROC, Pune

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
①	NEELAMBUS	CP- ROC, Mumbai	
②	CS Sandeep Kulkarni	AR on behalf of petitioners	

ORDER

CP No. 649/252/NCLT/MB/MAH/2017

This Company Petition is **allowed**, vide separate order, on imposing cost of ₹25,000/- payable to RoC, Pune, within 15 days hereof.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)